

Declaration of Assets and Liabilities

Year 2022

21/11/21
15/2/22

I, Raman Kumar, son/daughter/wife of LATE MAHESH PRASAD

aged 43 years, belonging to Bihar Vidhan Sabha sect.

service and presently working as ORDER PAPER DISTRIBUTOR.

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

PRITY KUMARI ADARSH RAJ

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	10,000	5,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Bank A/c Rs 3,00,000 Lak	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Fina RA 2101 LIC Fina Rs 5360	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	SCOOTY (2016/21) Rs. 50,000/- Cm 8	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold ring emv Rs 9.0 L	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) <i>included</i> - Survey number(s) - Extent (Total measurement) - Current market value	<i>106 bigha 20 luc</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(IV)	Houses / Apartments etc. <i>included</i> - Location(s) <i>Arora</i> - Survey /door number(s) <i>House</i> - Extent (Total measurement) - Current market value	<i>KHABRI ARORA DIST. KHABRI ARORA</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(V)	Others (such as interest in property)	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on <i>31/03/2018</i>
(a)	(I) Loans from Banks		
	(II) Loans from financial institutions	<i>NIL</i>	<i>NIL</i>
	(III) Government Dues: (a) dues to departments dealing with government accommodation	<i>NIL</i>	<i>NIL</i>
	(b) dues to departments dealing with supply of water	<i>NIL</i>	<i>NIL</i>
	(c) dues to departments dealing with supply of electricity	<i>NIL</i>	<i>NIL</i>

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

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Gender :-

M (M/F)

Date of Birth :-

0 1 0 3 1 9 7 9 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

ORDER PAPER DISTRIBUTOR

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

KHAGARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

RAMAN KUMAR

Name of Employee:

ORDER PAPER DISTRIBUTOR

Designation:

BIHAR VIDHAN SABHA

Department:

Place: PATNA

Date: 15/2/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.